

High COURT OF JAMMU AND KASHMIR & LADAKH

(Office of the Registrar General at Jammu/Srinagar)

**Subject:-Training Program on conversion of court room into
VWDC scheduled to held on 23.09.2023 at Jammu**

ORDER

No: 1105 of 2023/Ra/As.

Dated: 20-9-2023.

In continuation to High Court Order No. 1081 of 2023/RG dated 15.09.2023, all Judicial Officers posted in **District Kathua, Udhampur and Reasi**, shall attend the subject program **physically**.

By order.



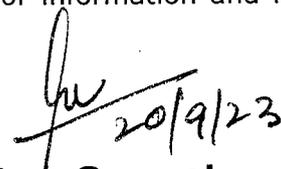
**(Shahzad Azeem)
Registrar General**

No: 42973-43002/Ra/As.

Dated: 20-9-2023

Copy of the above forwarded to:

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
.....for information.
5. Registrar Computer (IT), J&K and Ladakh.
6. Director, J&K Judicial Academy, Srinagar.
.....for information and necessary action.
7. Principal District & Sessions Judge Reasi, Kathua and Udhampur for information and with the request to get the same circulated amongst all Judicial Officers working under your Jurisdiction.
8. Member Secretary, J&K Legal Services Authority, Srinagar.
9. Ms. Swati Gupta, CJM Kathua (Nodal Officer for the program).
10. Director Finance, High Court of J&K and Ladakh, Srinagar .
.....for information.
11. CPC e-Courts, High Court of J&K and Ladakh, Jammu for information and with the request to get the same uploaded on the High Court website.
12. Incharge Library, High Court Wing, Jammu / Srinagar for information and keeping the record of the same.



Registrar General